

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 311
CAA-105(ND)/2022

IN THE MATTER OF:

M/s. Jalsa Clothing Line Ltd. AND Om Drishian Advisory Pvt Ltd.

.... APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RD : Adv. Shankari Mishra for RD

For the IT Department : Adv. Puneet Rai along with Adv. Nikhil Jai for Income
Tax Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)